

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO -2054
ANSWERED ON – 17/12/2025

ATROCITIES ON SC/ST

2054. SHRI MOHAMMED NADIMUL HAQUE

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) the number of cases registered under the SC/ST (Prevention of Atrocities) Act during last five years, State-wise;
- (b) the number of cases pending investigation for more than 90 days;
- (c) the number of trial pending for more than three years; and
- (d) whether Government has assessed delays in setting up exclusive Special Courts under the Act?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RAMDAS ATHAWALE)

(a) to (c): National Crime Records Bureau (NCRB) compiles and publishes statistical data on crimes in its publication “Crime in India”. The published reports are available until year 2023. The State/UT wise details of number of cases registered under the SC/ST (Prevention of Atrocities) Act against Scheduled Castes (SCs)/Scheduled Tribes (STs) during the last five years 2019, 2020, 2021, 2022 and 2023 are at **Annexure-I**. The number of cases pending investigation for more than 90 days are at **Annexure-II**. The number of trial pending for more than three years are at **Annexure-III**.

(d): As per Section 14(1) of the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989, for the purpose of providing for speedy trial, the State Government shall, with the concurrence of the Chief Justice of High Court, by notification in the Official Gazette, establish an Exclusive Special Court for one or more Districts.

Provided that in districts where less number of cases under this Act are recorded, the State Government shall with the concurrence of Chief Justice of the High Court, by notification in the official gazette specify for such districts, the court of session to be a special court to try the offences under this Act.

Department of Social Justice & Empowerment reviews from time to time the establishment of Exclusive Special Courts. As per the information provided by the States/UTs, 217 such Exclusive Special Courts have been established in the country under the Act.

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State/UT-wise Cases Registered under SC/ST (Prevention of Atrocities) Act for Crime against Scheduled Castes/Scheduled Tribes during 2019-2023

Sl. No.	State/UT	2019		2020		2021		2022		2023	
		SC	ST	SC	ST	SC	ST	SC	ST	SC	ST
1	Andhra Pradesh	2071	330	1948	320	2010	361	2315	396	2022	360
2	Arunachal Pradesh	0	0	0	0	0	1	0	0	0	0
3	Assam	21	4	28	10	13	16	14	9	5	2
4	Bihar	6544	97	7368	94	5842	103	6509	146	7064	114
5	Chhattisgarh	341	427	316	502	330	506	323	516	250	336
6	Goa	3	2	2	2	4	5	8	1	4	2
7	Gujarat	1416	321	1326	291	1201	341	1279	330	1373	307
8	Haryana	1086	1	1210	0	1628	0	1633	0	1539	0
9	Himachal Pradesh	185	1	247	3	243	7	209	4	227	7
10	Jharkhand	649	339	666	347	546	250	674	283	604	308
11	Karnataka	1500	327	1394	291	1673	358	1972	438	1914	434
12	Kerala	858	140	846	130	948	133	1050	172	1128	185
13	Madhya Pradesh	5300	1922	6899	2401	7213	2627	7733	2979	8232	2858
14	Maharashtra	2149	559	2569	663	2503	628	2741	742	3024	773
15	Manipur	0	2	0	2	0	0	0	1	0	3399
16	Meghalaya	0	0	0	0	0	0	0	0	0	0
17	Mizoram	0	8	0	0	0	0	5	29	0	21
18	Nagaland	0	0	0	0	0	0	0	0	0	0
19	Odisha	1886	576	2046	624	2327	676	2902	773	2696	662
20	Punjab	166	1	165	4	200	0	162	0	116	0
21	Rajasthan	6794	1797	7017	1878	7524	2121	8752	2521	8449	2453
22	Sikkim	4	2	0	0	2	1	3	4	0	2
23	Tamil Nadu	1144	31	1273	23	1376	39	1761	67	1919	48
24	Telangana	1690	530	1959	573	1770	512	1787	545	1709	575
25	Tripura	0	2	2	2	3	0	2	3	0	9
26	Uttar Pradesh	11829	36	12714	3	13146	4	15368	5	15130	6
27	Uttarakhand	84	8	87	13	123	6	114	1	102	2
28	West Bengal	145	99	109	90	108	92	104	90	102	90
	TOTAL STATE(S)	45865	7562	50191	8266	50733	8787	57420	10055	57609	12953
29	A&N Islands	0	3	0	2	0	3	0	3	0	2
30	Chandigarh	1	0	3	0	0	0	4	0	3	0
31	D&N Haveli and Daman & Diu+	2	0	1	0	0	3	0	5	1	2
32	Delhi	76	2	69	1	136	5	130	0	128	2
33	Jammu & Kashmir*	0	0	4	0	3	1	6	1	21	0
34	Ladakh	-		0	0	0	0	0	0	0	0
35	Lakshadweep	0	0	0	1	0	0	0	0	0	0
36	Puducherry	4	0	0	0	7	0	9	0	4	0
	TOTAL UT(S)	83	5	77	4	146	12	149	9	157	6
	TOTAL (ALL INDIA)	45948	7567	50268	8270	50879	8799	57569	10064	57766	12959

Source: Crime in India, National Crime Records Bureau

*Note : '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT during 2014-2019

* Data of erstwhile Jammu & Kashmir State including Ladakh during 2014-2019

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State/UT-wise Cases Pending Investigation under SC/ST (Prevention of Atrocities) Act only for Crimes against Scheduled Castes/Scheduled Tribes as on 31st December, 2023

SL	State/UT	2023									
		Cases Pending Investigation at the end of the year		Upto 6 Months		6 Months to 1 year		1 Yr & above- Less than 3 years		More than 3 years	
		SC	ST	SC	ST	SC	ST	SC	ST	SC	ST
1	Andhra Pradesh	123	45	24	6	57	19	40	19	2	1
2	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0
3	Assam	6	2	3	0	1	0	1	1	1	1
4	Bihar	69	0	11	0	33	0	22	0	3	0
5	Chhattisgarh	0	5	0	1	0	0	0	4	0	0
6	Goa	0	2	0	2	0	0	0	0	0	0
7	Gujarat	22	7	5	1	1	1	8	3	8	2
8	Haryana	32	0	24	0	6	0	2	0	0	0
9	Himachal Pradesh	74	0	53	0	17	0	3	0	1	0
10	Jharkhand	541	418	38	10	137	120	365	288	1	0
11	Karnataka	27	4	20	0	2	4	4	0	1	0
12	Kerala	14	2	8	1	3	1	2	0	1	0
13	Madhya Pradesh	1	1	1	0	0	1	0	0	0	0
14	Maharashtra	181	43	80	22	43	5	54	16	4	0
15	Manipur	0	483	0	163	0	320	0	0	0	0
16	Meghalaya	0	0	0	0	0	0	0	0	0	0
17	Mizoram	0	0	0	0	0	0	0	0	0	0
18	Nagaland	0	0	0	0	0	0	0	0	0	0
19	Odisha	19	0	19	0	0	0	0	0	0	0
20	Punjab	87	0	21	0	30	0	34	0	2	0
21	Rajasthan	22	12	13	9	5	3	4	0	0	0
22	Sikkim	4	5	0	0	0	2	2	3	2	0
23	Tamil Nadu	114	10	13	7	26	0	71	3	4	0
24	Telangana	53	19	15	8	22	6	11	5	5	0
25	Tripura	1	5	0	3	1	1	0	1	0	0
26	Uttar Pradesh	173	0	145	0	28	0	0	0	0	0
27	Uttarakhand	22	2	7	0	10	2	5	0	0	0
28	West Bengal	22	24	11	10	6	5	4	9	1	0
	TOTAL STATE(S)	1607	1089	511	243	428	490	632	352	36	4
29	A&N Islands	0	0	0	0	0	0	0	0	0	0
30	Chandigarh	2	0	2	0	0	0	0	0	0	0
31	D&N Haveli and Daman & Diu	0	7	0	1	0	3	0	1	0	2
32	Delhi	49	1	17	0	16	1	14	0	2	0
33	Jammu & Kashmir	11	0	6	0	4	0	1	0	0	0
34	Ladakh	0	0	0	0	0	0	0	0	0	0
35	Lakshadweep	0	1	0	0	0	0	0	1	0	0
36	Puducherry	3	0	2	0	0	0	1	0	0	0
	TOTAL UT(S)	65	9	27	1	20	4	16	2	2	2
	TOTAL (ALL INDIA)	1672	1098	538	244	448	494	648	354	38	6

Source: Crime in India, National Crime Records Bureau

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State/UT-wise Cases Pending Trial under SC/ST (Prevention of Atrocities) Act only for Crimes against Scheduled Castes/Scheduled Tribes as on 31st December, 2023

Sl. No.	State/UT	Cases Pending Trial at the end of the year		Cases Pending Trial for											
				3 to 6 Months		6 to 12 Months		1 to 3 Yrs		3 to 5 Yrs		5 to 10 Yrs		More than 10 Yrs	
		SC	ST	SC	ST	SC	ST	SC	ST	SC	ST	SC	ST	SC	ST
1	Andhra Pradesh	570	110	61	5	105	13	253	57	113	29	32	5	6	1
2	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0
3	Assam	15	12	2	3	3	3	7	2	3	2	0	2	0	0
4	Bihar	14338	237	1121	1	1463	8	7162	98	3658	101	585	29	349	0
5	Chhattisgarh	3	22	0	3	1	6	2	10	0	3	0	0	0	0
6	Goa	15	8	0	0	1	2	4	2	4	2	6	2	0	0
7	Gujarat	1560	541	29	2	117	10	723	401	483	86	203	41	5	1
8	Haryana	100	0	8	0	21	0	43	0	28	0	0	0	0	0
9	Himachal Pradesh	604	25	42	3	91	2	191	11	164	8	96	1	20	0
10	Jharkhand	1392	763	19	1	104	66	1081	659	146	30	31	5	11	2
11	Karnataka	3428	554	119	31	236	53	1786	296	965	143	287	17	35	14
12	Kerala	313	37	31	10	45	3	147	10	71	12	19	2	0	0
13	Madhya Pradesh	102	75	0	0	32	46	31	20	37	9	1	0	1	0
14	Maharashtra	2198	519	176	65	343	92	866	153	617	142	176	38	20	29
15	Manipur	0	0	0	0	0	0	0	0	0	0	0	0	0	0
16	Meghalaya	0	0	0	0	0	0	0	0	0	0	0	0	0	0
17	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0	0	0
18	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19	Odisha	2500	1004	2203	938	297	66	0	0	0	0	0	0	0	0
20	Punjab	97	0	7	0	23	0	38	0	24	0	4	0	1	0
21	Rajasthan	1125	275	79	15	155	16	379	168	436	65	72	11	4	0
22	Sikkim	3	0	0	0	0	0	2	0	1	0	0	0	0	0
23	Tamil Nadu	1266	24	66	4	195	2	507	14	354	4	125	0	19	0
24	Telangana	470	123	34	17	88	25	170	41	92	31	75	9	11	0
25	Tripura	1	6	0	2	0	0	1	3	0	1	0	0	0	0
26	Uttar Pradesh	17433	41	4124	36	3214	0	6513	5	3009	0	479	0	94	0
27	Uttarakhand	214	1	0	0	22	0	190	1	2	0	0	0	0	0
28	West Bengal	212	152	8	31	22	18	90	58	74	33	18	12	0	0
	TOTAL STATE(S)	47959	4529	8129	1167	6578	431	20186	2009	10281	701	2209	174	576	47
29	A&N Islands	0	6	0	0	0	1	0	2	0	1	0	2	0	0
30	Chandigarh	2	0	0	0	0	0	2	0	0	0	0	0	0	0
31	D&N Haveli and Daman & Diu	0	13	0	0	0	0	0	6	0	0	0	7	0	0
32	Delhi	317	9	31	0	60	2	154	5	66	2	6	0	0	0
33	Jammu & Kashmir	6	1	3	0	2	0	1	1	0	0	0	0	0	0
34	Ladakh	0	0	0	0	0	0	0	0	0	0	0	0	0	0
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	13	0	1	0	4	0	6	0	2	0	0	0	0	0
	TOTAL UT(S)	338	29	35	0	66	3	163	14	68	3	6	9	0	0
	TOTAL (ALL INDIA)	48297	4558	8164	1167	6644	434	20349	2023	10349	704	2215	183	576	47

Source: Crime in India, National Crime Records Bureau